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ITEM NO.15

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1852/2013

(From the judgement and order dated 11/09/2012 in C.M.W.P. No. 12738/2004
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ISLAM HUSSAIN & ORS.

Petitioner(s)

VERSUS

HAJARI LAL & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.

Date: 08/03/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s) Mr. Sanjay Kumar Tyagi, Adv.
Mr. P.K. Rai, Adv.
Mr. M. Bhattmewara, Adv.
Mr. Prakash Gautam, Adv.

For Respondent(s)/ Mr. S.B. Sanyal, Sr. Adv.
Caveator Mr. R.K. Gupta, Adv.
Mr. S.K. Gupta, Adv.
Mr. Shekhar Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

| (S.K. Rakheja)
| Court Master

| |(Indu Satija)
| |Court Master

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